## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	Hearing	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

K. T Premalatha

Pehihoner

W. Donnley

9448694873

Counsel for petitioner is present. She requested time to comply with relevant Rules and provisions framed under I&B Code which are applicable to this case.

List it on 27.04.2017.

MEMBER (J)

MEMBER (T)